

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 116 OF 2019 & IA No. 505 OF 2019 & IA No. 588 OF 2019

Dated: 1st October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson
**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : G. Umapathy
Anup Jain
S. Rama
Vaishnavi
Pavitra

Counsel for the Respondent(s) : Sajjan Poovayya, Sr. Adv.
Manpreet Lamba
Priyal Modi for R2

ORDER

IA is not pressed. The appeal shall be heard on merits.

List the matter for hearing on **09.01.2020** along with Appeal No. 155 of 2019. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK